

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-526**

CP No.-117/241/242/ND/2022

**IN THE MATTER OF:**

Ms. Vibha Aggarwal

**.....Applicant**

**Vs.**

Shree Mahadev Traders Pvt. Ltd. & Ors.

**.....Respondent**

**SECTION**

U/s 241-242

**Order delivered on 05.06.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Nitin Mittal, Adv.

For the Respondent : Mr. Harshal Kumar

**ORDER**

Due to paucity of time, the matter is listed on **21.08.2024.**

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**